

**REPORTS OF THE COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESOLUTIONS**

EIGHTH SESSION—SECOND LOK SABHA

Forty Seventh Report



LOK SABHA SECRETARIAT

NEW DELHI

September, 1959

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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

***FORTY-SEVENTH REPORT**

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I having been authorised by the Committee, present on their behalf, this their Forty-seventh Report.

2. The Committee met on the 17th August, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 21st August, 1959.

3. The Members whose resolutions had been included in the List of Business for the 21st August, 1959 had been invited to present their views on the resolutions before the Committee. Shri T. B. Vittal Rao attended the sitting.

4. The Committee, after hearing the members and considering all aspects with respect to each resolution, recommend the following time-table:—

- | | |
|---|--|
| (1) Resolution regarding Nationalisation of Banks. | Out of total time of 2 hours allotted to this Resolution, 1 minute was taken up on the 7th August, 1959. The balance of 1 hour and 59 minutes would be available on the 21st August, 1959. |
| (2) Resolution regarding Reference of Tibet issue to the U.N.O. . . . | 2 hours. |
| (3) Resolution regarding Committee to go into corruption in the public services | 1½ hours. |
| (4) Resolution regarding change in financial year from 1st April to 1st October | 1½ hours. |
| (5) Resolution regarding Committee to report on progress of Co-operative Movement under the Second Five Year Plan | 2 hours. |

*The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 21st August, 1959 :—

“That this House agrees with the Forty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th August, 1959.”

[L. S. Deb., dated the 21st August, 1959]

- (6) Resolution regarding ceiling on property to be held by an individual 2 hours.
- ✓ (7) Resolution regarding Nationalisation of sugar industry . . . 2 hours.

NEW DELHI;

AMAR SINGH SAIGAL.

The 18th August, 1959.

Shravana 27, 1881 (Saka).